

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 08th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar For Caveator
2	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & Anr.	Ms. R Moneshaa	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 276/2021 (CA (AT) No. 57/2020 For Delay IA No. 940/2020)	M/s Anchor Lines Pvt. Ltd. Vs Registrar Of Companies, Karnataka & Anr.	Mr. Saurabh Kansal	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023	Mr. A Rajendra, Ex-Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd.	Ms. Harshini Jhothiraman	
		WITH		
6	Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023	Mr. A Rajendra, Ex-Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	Ms. Lakshmi Menon-R2
7	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr	Ms. K. Jayasudha	Ms. Lakshmi Menon-R2
8	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramania m & Associates
9	Comp App (AT) (CH) No 85/2022 For Stay IA No. 745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. Mayan H Jain- R6
10	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr. S. Sathiyarayanan
11	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
12	Comp App (AT) (CH) (Ins) No. 278/2023	The Recovery Officer Vs	Mr. PK Panneer Selvam	

	To Dispense with IA No. 852/2023	Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Private Limited		
13	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT)(CH) (Ins) No. 21/2021 IA No. 50/2021	Gayathri Sea Foods & Feeds Pvt Ltd. Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana	Mr. Hari Radhakrishnan
15	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
16	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
17	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Upender Kumar Agarwal & 2 Ors WITH	Mr. Amir Bavani	Mr. R Chetna Reddy- R1
18	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Ritesh Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. R Chetna Reddy- R1
19	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5

	IA No. 630/2022			
20	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/202	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
21	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
22	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank WITH	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
23	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
24	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
25	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs. K Bharathi & 4 Ors WITH	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani Ananth- R4 Mr. NP Vijayakumar- R5
26	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. H sKarthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
27	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramanium & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran R2 Ms. Shubha Ranjani Ananth- R3, R5 Mr NP Vijay Kumar-R6

28	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms. Shubha ranjani Ananth R3,R5.
29	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs. K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya- R2-R4
30	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubha ranjani Ananth - R1 Mr N.P.Vijaya Kumar- R2
31	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr.H Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6.
32	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kuma, RP of Green Garden Pvt. Ltd. Vs Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	Ms. Subharanjani Ananth- R1
33	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors.	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
34	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500